

SUPREME COURT OF INDIA

Dated : 25.11.2009

After the introduction of the hightech security system in the Supreme Court of India, the entry to the High Security Zone is restricted by using proximity cards to the members of Supreme Court Bar Association and by daily photo entry passes to others, which are issued from the counters installed at the entry point of the Supreme Court.

It has been decided that the following category of persons shall also be issued with the proximity cards, if applied for, on the prescribed format:

- a) Retired Judges of Supreme Court and High Courts
- b) Advocate General of all States.
- c) All Advocates designated as Senior Advocates by the Supreme Court of India or any State High Court, subject to verification.
- d) Members of Bar Council of India/States, duly certified by the Chairman, and also Advocates duly certified by their respective State Bar Council, who apply through SCBA with verification by the President/Hony. Secretary of SCBA, subject to payment of Rs. 250/- .

The application forms filled up in the case of category (a) to (c) with supporting documents wherever required, may be handed over to the Public Relations Officer in his office at the Photo Entry Pass counter or may be forwarded by post to Registrar (Admn.), Supreme Court of India, New Delhi-110 001. In the case of category (d), the duly filled up application form with the demand draft/Pay Order of Rs.250/- in favour of Registrar (Admn.), Supreme Court of India, payable at New Delhi, may be forwarded through Supreme Court Bar Association.

The format of application is shown below. Those who submit applications, may obtain photo entry pass for a period of 15 days at a time on request supported by a copy of the application.

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**APPLICATION FORM FOR ISSUE OF PROXIMITY CARD
FOR RETIRED HON'BLE JUDGES OF SUPREME COURT/HIGH COURT/
ADVOCATE GENERAL OF STATES/SENIOR ADVOCATES**

PHOTO
(Pass port Size)

1. Name :
(in Capital Letter)
2. Enrolment No. and date :
3. Office Address :
4. Residential Address :
5. Phone Nos.
(1) Office: (2)Residence: (3)Mobile:
6. Blood Group :
7. Details of Holding of office/
Designation of Senior Advocates :
(to be supported by copies of relevant
documents)

I Certify that the above particulars are correct. I undertake to intimate and to surrender the proximity card when I cease to practice/when I cease to hold office.

Date:

Name and Signature